

reduced *pro rata* to what they would be getting on 7-day working basis.

Yoga Research-cum-Treatment Centre at Jaipur

*843. { Shri Harish Chandra Mathur:
Shri P. C. Borooah:
Shri Sarju Pandey:

Will the Minister of Health be pleased to state:

(a) whether Union Government has sanctioned the establishment of a yoga research-cum-treatment centre at Jaipur; and

(b) what is the nature of the scheme and administrative arrangement?

The Minister of Health (Shri Karmarkar): (a) Yes, Sir.

(b) To conduct research in the treatment of diabetes under Yogie Padhati in the Prakritie Chikitsalaya, Gandhinagar, Jaipur.

State Ministers' Conference

*844. **Shri Tangamani:** Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether the recommendations of the State Ministers' Conference on Community Development held on 9th December, 1960 have been considered by Government;

(b) if so, the recommendations accepted; and

(c) the steps taken for implementing the same?

The Deputy Minister of Community, Development and Cooperation (Shri B. S. Murthy): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House. [See Appendix, III, annexure No. 13].

Corruption Cases on N. Railway

1560. **Shri D. C. Sharma:** Will the Minister of Railways be pleased to state:

(a) the number of corruption cases pending on the Northern Railway as on the 1st January, 1961; and

(b) the nature of cases?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) 152.

(b) The cases fall under the following broad categories:—

- (1) Accumulation of wealth disproportionate to known sources of income.
- (2) Acceptance of illegal gratification;
- (3) Cheating;
- (4) Mis-appropriation of Government money;
- (5) Falsification of records;
- (6) Misuse of passes and PTOs;
- (7) Misuse of railway materials and labour;
- (8) Accepting materials and works below specification; and
- (9) Issuing excessive materials to contractors.

Train Accidents

1561. **Shri D. C. Sharma:** Will the Minister of Railways be pleased to state:

(a) how many accidents occurred since July, 1960 throughout India zone-wise, due to (i) collisions, (ii) derailments, (iii) trains running into road traffic at level crossings and (iv) fires in trains;

(b) in how many cases, deaths occurred and total number of the dead and injured, zone-wise;

(c) how many of them in each case were due to (i) failure of human element, (ii) failure of other than Railway staff, (iii) failure of equipment namely, (a) mechanical, (b) Track, (c) Electrical, (d) sabotage or tampering with track, (e) accidental, (f) causes could not be established, (g) causes *sub-judice* or not finalised, zone-wise;